

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT - I

Central Excise Miscellaneous Application No. 30168 of 2020
(on behalf of the appellant)

In

Central Excise Appeal No. 30916 of 2016

Cental Excise Miscellaneous Application No. 30169 of 2020
(on behalf of the appellant)

In

Central Excise Appeal No. 30912 of 2016

(arising out of order-in-Appeal No. GUN-EXCUS-000-APP-044-16-17 dated
30.06.2016 passed by Commissioner of Central Excise (Appeals) Guntur)

M/s Wanbury Ltd

(Previously M/s Doctor Organic Ltd)
K.Illindalaparru, Iragavaram (Mandal)
West Godavari Distt – 534 217

Appellant

Versus

**The Commissioner of Central Excise
Guntur Commissionerate,
C.R. Building,
Kannavari Thota,
Guntur -522 004**

Respondent

Appearance:

Mr. P. Venkata Prasad, Adv for the Assessee
Mr Rangadham A.R. for the Respondent.

CORAM

HON'BLE Mr. P. Venkata Subba Rao, Member (Technical)

HON'BLE Mr P. Dinesha, Member(Judicial)

Miscellaneous ORDER No. 30122-30123/ 2020

Date of Hearing: 08/12/2020

Date of Decision: 08/12/2020

[ORDER PER: .BENCH)

Both early hearing applications allowed. List appeals for final hearing on 09/12/2020.

(Order pronounced and dictated in open court)

**(P. Venkata Subba Rao)
Member (Technical)**

**(P. Dinesha)
Member (Judicial)**